

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-07-2024 AT 10:30 AM**

**CP No.40/2011
TP No.50/HDB/2016
AND
Contempt Petition 2/2021 in CP No.40/2011
TP No.50/HDB/2016
u/s. 397/398 of Companies Act, 2013**

IN THE MATTER OF:

S Radhakrishna & Another

...Petitioner

AND

Hyderabad Pollution Controls Limited & Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Contempt Petition 2/2021

Learned proxy counsel for applicant present through Video Conference.

Learned Counsel Mr Rahul, for respondent present through Video Conference.

It is stated that stay by NCLAT has been extended till 01.08.2024.

Matter adjourned to 05.09.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)